GOVERNMENT OF INDIA PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS LOK SABHA

UNSTARRED QUESTION NO:5424 ANSWERED ON:28.04.2010 CASES OF DISPROPORTIONATE ASSETS REGISTERED BY CBI Rathwa Shri Ramsinhbhai Patalbhai

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) the number of cases of corruption and disproportionate assets registered by the CBI under the Prevention of Corruption Act and Indian Penal Code, during the last three years;
- (b) the number of cases against Gazetted Officers and Non-Gazetted Officers, category-wise;
- (c) the number of them challenged, and the challenged percentage, category-wise;
- (d) the number of challenged cases which have resulted in conviction and the conviction percentage, category-wise; and
- (e) out of total number of convicted Gazetted Officers, the break-up in servicewise (IAS, IPS, IRS etc.)?

Answer

Minister of State (Independent Charge) of the Ministry of Science and Technology; Minister of State (Independent Charge) of the Ministry of Earth Sciences; Minister of State in the Prime Minister's Office; Minister of State in the Ministry of Parliamentary Affairs (SHRI PRITHVIRAJ CHAVAN)

(a): The number of corruption cases, including cases relating to possession of disproportionate assets registered by CBI under Prevention of Corruption Act during the last three years and the current year is as under:-

Year Number of corruption cases including DA cases registered under PC Act.

2007 688

2008 744

2009 795

2010# 212
#(upto 31.03.2010)

(b): The number of gazetted and non-gazetted officers of the Government involved in the cases registered by CBI during the said period is as under:-

#(upto 31.3.2010)

(c): Year-wise number of corruption cases charge sheeted and charge sheet percentage is as under :-

Year No. of corruption %age of corruption cases charge sheeted cases charge sheeted.

2007 507 77.28

2008 521 77.52

2009 269 82.76

2010# 5 83.33 #(upto 31.3.2010)

(d): Year-wise number of cases that ended in the conviction and conviction percentage is as under :-

Year Cases ended in conviction Conviction rate (%)

2007 426 67.7

2008 382 66.2

2009 719 64.4

2010# 149 72.71 #(upto 31.03.2010)

(e): This information is not maintained centrally.